

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.166/UHC/Admin.A/2021

Dated: May 04, 2021.

In exercise of the powers vested under Section 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court is pleased to confer the powers to the Court of 3rd Additional Chief Judicial Magistrate, Dehradun, to exercise jurisdiction in respect of areas of all the districts of Uttarakhand to try or enquire into all such cases arising out of offences punishable under the water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986, within the said areas.

By Order of the Court,

Sd/-
(Neena Aggarwal)
Registrar (Inspection)
For Registrar General.

No.2146/XVII-134/Admin.A/2003

Dated: May 04, 2021.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary/Secretary, Home, Government of Uttarakhand, Dehradun.
3. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Chairman, Uttarakhand, Environment Protection and Pollution Control Board, Gaura Devi Bhawan, 46 B, IT Park, Sahasradhara, Dehradun.
5. Legal Advisor, Uttarakhand, Environment Protection and Pollution Control Board, Gaura Devi Bhawan, 46 B, IT Park, Sahasradhara, Dehradun.
6. Member Secretary, Uttarakhand, Environment Protection and Pollution Control Board, Gaura Devi Bhawan, 46 B, IT Park, Sahasradhara, Dehradun.
7. All the District Judges of the State.
8. All the District Magistrate of the State.
9. Director General of Police, Government of Uttarakhand, Dehradun.
10. Director, Prosecution, Government of Uttarakhand, Dehradun.
11. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
12. All the Registrars of High Court of Uttarakhand.
13. P.P.S. to Hon'ble the Chief Justice.
14. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

Deputy Registrar
Admin.A